OPEN OFFER FOR ACQUISITION OF 2,04,15,12,929 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF `3 EACH REPRESENTING 26% OF THE FULLY DILUTED VOTING SHARE CAPITAL OF IDBI BANK LIMITED ("TARGET COMPANY"), FROM THE EQUITY SHAREHOLDERS OF THE TARGET COMPANY BY LIFE INSURANCE CORPORATION OF INDIA ("ACQUIRER") ("OFFER"). This Post Offer Advertisement is being issued by ICICI Securities Limited (the "Manager to the Offer"), for and on behalf of the Acquirer pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 ("SEBI (SAST) Regulations"), in respect of the Offer. The detailed public statement dated October 10, 2018 ("DPS") with respect to the aforementioned offer was published on October 11, 2018 in Financial Express (English - all editions), Jansatta (Hindi - all editions) and Navshakti (Marathi - Mumbai edition).

1. Name of the Target Company : IDBI Bank Limited
2. Name of the Manager to the Offer : ICICI Securities Limited
3. Name of the Acquirer : Life Insurance Corporation of India
4. Name of Registrar to the Offer : Karvy Fintech Private Limited

(formedly known as Karvy Computershare Private Limited)

5. Offer Details:
   (a) Date of Opening of the Offer : December 26, 2018
   (b) Date of Closure of the Offer : January 8, 2019
   (c) Date of Payment of Consideration : January 18, 2019

6. Details of the Acquisition:
   - Size of the Offer (number of shares multiplier by Offer Price per share) : 12,62,02,59,107
   - Aggregate number of shares tendered : 2,04,15,12,929
   - Aggregate number of shares accepted : 2,04,15,12,929
   - Price of the Offer Price per share : `61.73

7. Details of the Acquirer Before Public Announcement

8. Shares acquired after DPS:- Nil Nil 33,98,97,328
   - Shares acquired by way of Agreements
   - Shares acquired after DPS:- Nil Nil 33,98,97,328
   - Shares acquired by way of Offers
   - Shares acquired by way of Agreements
   - Shares acquired after DPS:- Nil Nil 33,98,97,328
   - Shares acquired by way of Offers

9. Details of the Post Offer Advertisement

10. Pre and post Offer shareholding of the public

Issued by Manager to the Offer on behalf of the Acquirer

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SEBI Registration Number: INM000011179

Registered Office: IDBI Tower, WTC Complex, Cuffe Parade, Mumbai
Maharashtra - 400 005, India Tel: (022) 6655 2779; Fax: (022) 2218 8628; Website: www.idbi.com
CIN: L65190MH2004GOI148838

POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

IDBI BANK LIMITED

No.
Particulars Proposed in the LoF Actuals
1. Offer Price ₹ 61.73 ₹ 61.73
2. Aggregate number of shares tendered 2,04,15,12,929 5,66,83,372
3. Aggregate number of shares accepted 2,04,15,12,929 5,66,82,182
4. Size of the Offer (number of shares: multiplier by Offer Price per share) 12,62,02,59,107 3,49,89,91,094.86
5. Shareholding of the Acquirer Before Public Announcement No. of Shares % No. of Shares %
33,37,22,672 7.96% 33,37,22,672 4.31%
6. Shares acquired by way of Agreements No. of Shares % No. of Shares %
7. Shares acquired after DPS:- Nil Nil 33,98,97,328
8. Shares acquired by way of Offers No. of Shares % No. of Shares %
58,70,24,010 14.04% 19,66,19,156 2.54%
9. Post Offer shareholding of Acquirer No. of Shares % No. of Shares %
5,66,82,162 14.40% 82,75,90,885 4.26%
5,66,82,182 14.40% 82,75,90,885 4.26%
10. Pre and post Offer shareholding of the public Pre Offer Post Offer
No. of shares % No. of shares %
58,70,24,010 14.04% 19,66,19,156 2.54%
E-mail: idbi.openoffer@icicisecurities.com; Website: www.icicisecurities.com
SEBI Registration Number: INM000011179